

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC  
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

Misc/DJ/ASJ/2/2020  
CBI vs. Someshwar Thakur

**21.07.2020**

**Pr. (on screen):** Sh. Praneet Sharma, ld. Sr. PP for CBI alongwith HIO/  
SI Mukesh Pandey.

Matter is taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

IO has joined and he is enquired about the pending show cause notice issued to HIO Sanjay Kumar Khuller and I O Harnam Singh by the ld. predecessor o 2/5/17.(which order copy is not even tagged) IO states that he is not aware of the status today and has to go through the file.

Ld. Sr. PP at this stage is unable to respond to the statement made in para-6 of the application, wherein reason for filing the present application by CBI stands clamoured by doubt as admittedly in terms of the policy of CBI the payment is made by cheque from Government of India funds to the complainant and the application under Section 457 Cr.P.C. for disposal of the case property has been decided vide two orders by the ld. predecessor, and during which the show cause appears to have been issued. .

Now, ld. Sr. PP seeks time to go through the application again as he submits that the scanned copy of application is not opening and seeks further


*Nirja Bhatia*

time to go through the relevant record. On the other hand, query is raised from the Ahlmad as well as from the Reader as to how the case file is consigned while the show cause was apparently not disposed off and the proceedings had not culminated. They are unable to make any response and have sought time.

Matter to come up on **24.07.2020** as requested, for replay. In the meanwhile necessary robbet be issued.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.

  
(Nirja Bhatia)  
**Spl. Judge PC Act (CBI)-03,  
RADC, New Delhi/21.07.2020**